BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 197/9/NCLT/AHM/2017

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018

Name of the Company:

J J Plastalloys Pvt Ltd.

V/s.

Meridian Extrusions Pvt Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

1. Krina R. Parahh Aakarsh K. Shah 12. Far & on behalt of

Advocate & solicites

Derahon

Learned Advocate Ms. Krina Parekh with Learned Advocate Mr. Aakarsh Shah i/b Learned Advocate Mr. Arjun Sheth present for Operational Creditor/ Petitioner. None present for Respondent.

Learned Lawyer appearing on behalf of petitioner prayed for some time on the ground that some documents are to be filed.

Heard prayer is allowed.

List the matter on 26.02.2018 for hearing before admission.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 12th day of February, 2018.